

711 *Observation by Speaker* NOVEMBER 24, 1992 *Re. Adjournment Motion* 712
notice for an Adjournment Motion. I would like to emphasise that the issue must be discussed in the House today itself. It is not an issue to be summed up within half an hour. The issue of raising the prices of fertilisers is a very vital issue and the wheat scandal is another such issue. I, therefore, request you to allow our Adjournment Motion.

SHRI RAM VILAS PASWAN (Roser): I have given a notice for an Adjournment Motion on it.

SHRI CHANDRA JEET YADAV (Azamgarh): It concerns the whole of the agricultural policy.

SHRI MADAN LAL KHURANA (South Delhi): The statement was made by the Government on the 1st January that there is enough wheat and we want to go for its export.....

[English]

MR. SPEAKER: If you want that this should be discussed in the House, we will take up the issue.

SHRI RAM VILAS PASWAN: We have given notice of an Adjournment Motion. Kindly allow it.

12.02 hrs.

OBSERVATION BY SPEAKER

[English]

MR. SPEAKER: I have taken note of your feelings. I would go through the Adjournment Motion and I will deal it in a proper manner. I have to give one information to the hon. Members. I have to inform the House that on 7 September, 1992 a notice was received from the Registrar of the High Court of Delhi, in the matter of Civil Miscellaneous Petition No. 4794 of 1992 in Civil Writ Petition No. 3323 of 1990 regarding the Sixty-first Report of the Public Accounts Committee (1986-87), requiring the

secretary-general, Lok Sabha, to appear before the High Court personally or through counsel to show cause against the admission of the Writ Petition.

As per well established practice and convention of the House, the Secretary-General, Lok Sabha, was asked not to respond to the notice. I had passed on the relevant papers to the Minister of Law & Justice for taking such action as he might deem fit to apprise the High Court of the correct constitutional position and well established conventions of the House.

12.04 hrs.

RE: ADJOURNMENT MOTION — *Contd.*

(Interruptions)

[Translation]

SHRI RAM VILAS PASWAN (Roser): Sir, we have given notice of an Adjournment Motion regarding the increase in prices of fertilizers. You have said that it is under consideration. We urge upon you that a discussion should be held immediately on it.....

DH. LAXMINARAYAN PANDEYA (Mandsaur): Mr. Speaker, Sir, what has happened to our Adjournment Motion?

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, the issue of importing wheat is being highly talked about for the last three months, and I had sought information about it from the Government but I have not been given the answer as yet. They had made a statement on the last 1st January that they had wheat in abundance and for the first time wheat was being exported from our country. After 15 days, it was said that there was no wheat and last time it was said — As Shri V.P. Singh has said — that they would import only 10 lakh tonnes of wheat. It has been given in writing. Later on, it was said here that 30 lakh tonnes of wheat would be imported and then it was said that wheat